

are no separate rules applicable only to the marine products exporters. Marine products Export Development Authority Rules, 1972 provides, inter alia, for registration of exporters of marine products. At present, there is no proposal to amend these Rules.

[*Translation*]

Release of Flood Water from Ghaggar River

3089. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of WATER OF RESOURCES be pleased to state:

(a) whether Ghaggar Diversion Channel was constructed to release flood water of Ghaggar river in depressions;

(b) the number of days flood waters of Ghaggar was released in Ghaggar Diversion Channel and the quantity thereof in cusecs;

(c) the number of depressions filled from Ghaggar Diversion Channel and quantity of water filled therein, the extent to which level of this water is higher than the level of Suratgarh city and the distance of depression No. 15, 16, 17 and 18 from Suratgarh city; and

(d) by what time waters from these depressions would be drained out?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) Yes, Sir, but only to the extent of 340 cusecs.

(b) During 1988, 1211 Mm³ of flood water was released into the diversion over 77 days from 6th July to 31st October.

(c) 16 numbers of depressions are filled from the diversion channel and presently

333 Mm³ of water is stored in the depressions. The level of water in depression numbers 1 to 15 is higher than the level of Suratgarh city by 11 m. and that in depression number 16 by 7.25m. The distance of depression Nos. 15, 16, 17 and 18 from Suratgarh city is 9 Km., 1.2 km., 7.5 Km. and 10 Km. respectively.

(d) To deplete the waters of depression No. 16 each year before the monsoon, the Government of Rajasthan have taken up the Karniji Link channel of 8.8 cusec and expect to complete it by 31st March 1989. The Government of Rajasthan also propose to implement the following schemes in the near future for depletion of waters of these depressions:

(i) Construction of Anupgarh Branch Link Channel with a capacity of 68.9 cusec.

(ii) Linking of existing Manakther and Kishanpura minors.

(iii) Construction of an escape of 85 cusec capacity.

[*English*]

World Bank Loan for Petrochemical Project

3090. SHRIMATI BASAVARAJESWARI: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank aid has been sought for 8 petrochemical projects;

(b) if so, the names of such projects; and

(c) the amount of loan raised from World Bank in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The World Bank is currently providing a loan of \$ 300 million for the Maharashtra Petrochemicals Project being implemented by the Indian Petrochemicals Corporation Ltd. Discussions are being held with the World Bank officials for a possible loan for another project in the Petrochemicals Sector.

Arrears to NABARD

3091. SHRIMATI BASAVARAJESWARI: Will the Minister of FINANCE be pleased to state:

(a) whether the farmers of Karnataka will not be granted more reliefs if an undertaking asked for by National Bank for Agriculture and Rural Development (NABARD) is not honoured;

(b) if so, the main reasons therefor;

(c) whether the State Government was also forced to commit itself to clear its arrears to NABARD; and

(d) if so, the main features of the undertaking?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). The Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) had observed that some cooperative banks were not fully complying with the instructions relating to interest rate, conversion of loans etc. NABARD, therefore, had asked these banks to give an undertaking stating therein that they would follow the instructions/guidelines issued by RBI/NABARD, and in the absence of such undertaking the refinance facilities would be discontinued. In such a situation the cooperative banks would have been required to

provide loans to farmers out of their own resources. Since the Cooperative Banks of Karnataka has given the requisite undertaking for following RBI/NABARD instructions, the refinance facilities have already been resumed by NABARD to these banks.

[*Translation*]

Renovation of Bogies of Metre Gauge Lines

3094. SHRI SHANTI DHARIWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the bogies of many trains running on metre gauge lines are in a dilapidated condition;

(b) if so, the steps taken by Government for renovation/replacement of such bogies; and

(c) the names of Divisions in Rajasthan State where Government propose to undertake the renovation work of the bogies (metre gauge)?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. However, 23% of coaches on MG system are overaged.

(b) The coach manufacturing capacity is being stepped up.

(c) Two divisions i.e. Ajmer and Jaipur have started rake renovation

[*English*]

Export and Auction of Tea

3095. SHRIMATI KISHORI SINHA: Will the Minister of COMMERCE be pleased to state: